IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 221
(IB)-102/ND/2024

IN THE MATTER OF:

Ajay Kumar Jain (Liq.) Fastentech India Private Limited ... **Applicant/Petitioner**

Under Section: 59 (7) r.w. Regu. 38(3) of IBC

Order delivered on 10.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Nilesh Sharma, Adv. Dhawesh Pahuja

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is re-notified to 28.05.2024.

Sd/-
(COURT FFICER)

Deep Chand